

Permission to Gujarat to Restrict Export of Groundnut Oil from that State

696. SHRI VEKARIA :

SHRI AKVIND M. PATEL :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Gujarat Government has sought the permission from the centre to put some restrictions on the export of groundnut oil from Gujarat State to other states to curb the rising prices of groundnut oil; and

(b) if so, the reaction of the Government of India thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) A proposal for the imposition of restrictions on the export of groundnut or groundnut oil from Gujarat to other states and also for the imposition of a levy on their export to other states was received from the State Government in October last.

(b) The Government of India was not in favour of the proposal of the Gujarat Government.

Request from Gujarat to Rush Foodgrains

697. SHRI VEKARIA :

SHRI D. P. JADEJA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Chief Minister and the Supply Minister of Gujarat came to Delhi in the 1st week of January this year and requested the Central Government to rush food grains to Gujarat as the situation of food grains deteriorated in the State;

(b) whether they requested the Central Government to allow them to purchase coarse grains from the surplus States to meet the situation and the request was turned down; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) to (c). The Chief Minister and the Food Minister of Gujarat discussed the food situation in the State with the Central Government during the second week of January, 1974 and requested for increasing the allotment of foodgrains to the State. During the discussions a reference was made to the necessity of either making the movement of coarse-grains free or allowing bilateral transaction in coarsegrains with surplus States.

The allocations of foodgrains from the Central Pool has been stepped up to 50,000 tonnes for January, 1974 and 52,000 tonnes for each of the months of February and March, 1974

To improve the availability of foodgrains, instructions were issued on 24-1-1974 relaxing the existing restrictions on inter-State movement of coarse grains to make it possible for sponsored agents of the State Governments to purchase and move coarse grains from other States.

Location of ship yard at Karwar in Karnataka

698. SHRI T. V. CHANRASHEKHARAPPA VEERABASAPPA :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the findings of the committee appointed to study the location of Shipyard at Karwar in Karnataka;

(b) whether the decision to locate a Shipyard in Karwar has been taken; and

(c) if not, the reason for not considering Karwar for the Shipyard ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE) : (a) to (c). The report of the Techno-Economic Working Group, which was set up to evaluate various sites proposed by the State Governments, is

under consideration and no final decision has so far been taken with regard to the location of New Shipyards in the country.

Shipping conference of delegates of India, Bangladesh, Burma and Sri Lanka

699. SHRI MUKHTIAR SINGH MALIK :

SHRI BIRENDER SINGH RAO :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether a shipping conference of delegates of India, Bangladesh, Burma and Sri Lanka was held recently in Bangladesh ; and

(b) if so, broad outlines of discussions held and the decisions arrived at ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE) : (a) Representatives of the Member Lines of Bangladesh/India—Sri Lanka, Burma Conference met at Dacca on 28-1-1974 to inaugurate the formation of the said conference.

(b) Shipping Lines decided to form a Conference to serve the trade moving from Bangladesh to India, Sri Lanka and Burma with Headquarters in Dacca. Bangladesh Shipping Corporation has been appointed Honorary Secretary of the Conference for two years period. The object of the Conference is to provide regular sailings, resolve problems relating to coverage of cargo and ensure stable freight rates and uniform conditions of carriage.

Fresh Legislation for Central Universities

700. SHRI MUKHTIAR SINGH MALIK :

SHRI BIRENDER SINGH RAO :

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether there is any proposal under consideration of Government to introduce

fresh legislation for all the Central Universities; and

(b) if so, when ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) and (b). The Aligarh Muslim University Act has already been amended. Government propose to amend the Acts of other Central Universities (except the North Eastern Hill University) in the near future.

Demand of National Committee on Time Capsule for Inquiry into Time Capsule Affairs

701. SHRI MUKHTIAR SINGH MALIK :

SHRI CHANDRA BHAL MANI TIWARI :

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether National Committee on Time Capsule has demanded Government inquiry into the Time Capsule Affairs ;

(b) if so, whether the Committee has also demanded the appointment of a Parliamentary Committee to inquire the time Capsule Affairs ; and

(c) whether Government propose to appoint a Committee for the purpose ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) and (b). Government have received no such demand.

(c) Does not arise.

Wheat Purchased by F.C.I. during last three years

702. SHRI MUKHTIAR SINGH MALIK : Will the Minister of AGRICULTURE be pleased to state :

(a) the total quantity of wheat purchased by the Food Corporation of India dur-